

Immediate
Speed Post

F.No.A.12026/1/2005-Ad.I(Pt.)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, the 8th November, 2006.

To

1. Chairman and Members, CBDT.
2. All Chief Commissioners of Income Tax/Directors General

Subject: Selection for the posts of Member in the Settlement Commission
(Income Tax/Wealth Tax) – Reg.

Sir/Madam

I am directed to state that some posts of Member of the Settlement Commission (Income Tax/Wealth Tax) are likely to fall vacant shortly. As per the Recruitment Rules applicable to the said post, (i) serving Members of CBDT and (ii) serving Chief Commissioners or equivalent of Income Tax with at least three years of service in that grade are eligible to apply for these posts. However, these rules have been relaxed and applications are invited from all Chief Commissioner level officers. In case you are interested to be considered for the posts of Member, you may kindly send your response immediately in the following format:

“With reference to your letter F.No. A. 12026/1/2005-Ad.I(Pt.) dated ---- November, 2006, I offer myself as a candidate for the post of Member, Settlement Commission(Income Tax/Wealth Tax). I undertake that I shall not withdraw my name at a later stage. Upon selection for appointment, I shall also seek voluntary retirement from Indian Revenue Service prior to the date on which I am required to join the post”.

2. You may also indicate your preference, if any, for the place of posting out of New Delhi/Mumbai/Kolkata/Chennai. As you will, however, kindly appreciate, the place of posting of a Member of the Commission may not be determined only on the basis of his/her prior preference.

3. If you are not willing to be posted in any of the above-mentioned places, the same may also be indicated. It may be noted that if you express unwillingness for posting in any place, you will not be considered for posting there, even if a vacancy exists in that place. It may be noted also that in case you do not express any unwillingness for posting in any place, it will be assumed that you can be considered for posting in all places.

4. You are requested to kindly ensure that your application reaches latest by 27th November, 2006 failing which it would be presumed that you are not interested in applying for the said post.

Yours faithfully,

(Preeti Pant)
Under Secretary to the Govt. of India
Fax.No: 2309 5380

-2-

Copy forwarded to:

- (i) Shri A.K. Sinha, OSD to Chairman, with the request that wide publicity of this vacancy circular may be given through newspapers and related websites.
- (ii) Director, NIC, with the request that this circular may be posted on the website of the Department of Revenue.

(Preeti Pant)
Under Secretary to the Govt. of India
Fax.No: 2309 5380